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# Tamil Nadu Essential Services Maintenance (Repeal) Act, 2006

#### 11 of 2006

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# Tamil Nadu Essential Services Maintenance (Repeal) Act, 2006

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An Act to repeal the Tamil Nadu Essential Services Maintenance Act, 2002. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-seventh Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on June 6, 2006 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.131, page 37, dated June 7, 2006.

### 1. Short Title And Commencement :-

- (1) This Act may be called the Tamil Nadu Essential Services Maintenance (Repeal) Act, 2006.
- (2) It shall come into force at once.

### 2. Repeal :-

The Tamil Nadu Essential Services Maintenance Act, 2002 (Tamil Nadu Act 36 of 2002) is hereby repealed.

## 3. Abatement Of Action Taken And Legal Proceedings :-

All actions taken under the Tamil Nadu Essential Services Maintenance Act, 2002 (Tamil Nadu Act 36 of 2002) and all proceedings thereunder pending immediately before the commencement of this Act, before any Court or authority shall abate.